

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 10.06.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.37/230/2023
NAME OF THE COMPANY	Lenora IT Solutions Pvt Ltd (Transferor Co.) & Quadrant Resources Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**ORDER**

**Present:** Ld. Counsel Mr. Vikas Reddy for the Petitioner.

Assistant Director Mr. Harshavardhan Reddy from the O/o. RD.

Mr.Vasantrao Meshram from the O/o. OL.

Compliance to the RD report has been e-filed, but it is still to be received. It is stated by Mr.Vasantrao Meshram from OL Office, that they have no objection.

**Matter is adjourned to 18.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**